

**Publicity of Railway Bonds by
Railway Finance Corporation**

3404. SHRI SANAT KUMAR MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Finance Corporation under his Ministry had made extensive publicity of the Railway Bonds at the railway stations and its Kiosks throughout the country;

(b) whether the concerned authorities have now demanded that they should be paid for the hoardings and neon lights;

(c) if so, the estimated amount involved; and

(d) how the Railway Administration proposes to deal with the matter and make payment for such publicity even though made at the railway stations ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir. Publicity was organised at Railway stations.

(b) Not yet Sir.

(c) and (d). Railways will charge Indian Railway Finance Corporation for the expenses incurred by them.

Railway Officers on Deputation

3405. SHRI KAMLA PRASAD SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) how many officers of Grade A are on deputation on ex-cadre posts for the last over three years;

(b) how many of them have gone on deputation from one ex-cadre post to another department without joining the Railways;

(c) whether any minimum spell has been prescribed for remaining on continuous deputation and minimum period required to be spent in the parent department between the first and the second deputation;

(d) how many of such deputationist officers were promoted without joining the Railways;

(e) whether there is any proposal to recall all such Grade A Officers who have been on deputation for more than four years and have served on two ex-cadre posts; and

(f) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 78.

(b) 6.

(c) No Sir only maximum tenure is prescribed. Cooling off period has also been prescribed between two successive non-Railway assignments.

(d) Information is being collected and will be laid on the table of the Sabha.

(e) No, Sir.

(f) Deputation has been approved in the public interest.

**Stoppage of Ganga Jamuna Express
at Khetasarai**

3406. SHRI KAMLA PRASAD SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is no stoppage of Ganga Jamuna Express at Khetasarai of Jaunpur, Uttar Pradesh;

(b) if so, whether there is any proposal to include Khetasarai in the list of halts;

(c) whether the public of Khetasarai have requested for reservation quota of some seats in trains to Howrah, Bombay, Dehradun etc.; and

(d) if so, the details of action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.